



HIGH COURT OF ORISSA, CUTTACK

XXXIII-12/2016-22/ 203 /Dated: 24.02.2023

NOTICE

It is for information of all concerned that the Supreme Court Committee on Accessibility, which is responsible for conducting an audit of the physical and functional accessibility of the Supreme Court of India, has created questionnaires to gather feedback on accessibility. These questionnaires are now available on the Supreme Court of India's website.

The said questionnaires have hosted on High Court of Orissa website and the URL is https://main.sci.nic.in/sei_accessibility/.

By Order

Central Project Coordinator